

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2026

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: North Zone-I Regional Conference on "Advancing Rule of Law through Technology: Challenges & Opportunities" (28.03.2026 & 29.03.2026).

Sir,

I am directed to refer to your e-mail letter No. NJA/Dir/P-1490/2026 dated 24.02.2026, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate Judicial Officers as per Annexure 'A' for attending the "*North Zone-I Regional Conference on "Advancing Rule of Law through Technology: Challenges & Opportunities" [P-1490]*" scheduled to be held on 28.03.2026 & 29.03.2026 at Chandigarh, in collaboration with High Court of Punjab & Haryana and the Chandigarh Judicial Academy.

Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

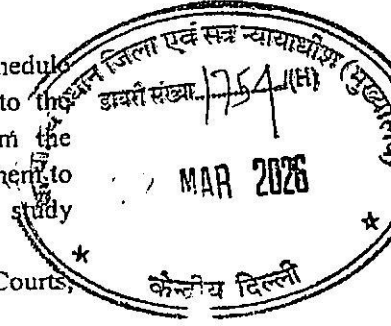
No. 1527-41 /DHC/Gaz./G-3/NJA/2026

Dated: 09.03.26

1. Copy along with copy of e-mail letter dated 24.02.2026 and programme schedule received from the Director, National Judicial Academy, Bhopal, forwarded to the following Principal District & Sessions Judges for information and necessary action and to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - (i) The Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.
 - (ii) The Principal District & Sessions Judge, East District, Karkardooma Courts,

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- Delhi.
- (iii) The Principal District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue Court Complex, New Delhi.
 - (iv) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
 - (v) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
2. Copy along with copy of e-mail letter dated 24.02.2026 and programme schedule received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
- (i) The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - (iv) The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
 - (v) The Principal District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue Court Complex, New Delhi.
 - (vi) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
 - (vii) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
 - (viii) The Principal Judge, Family Courts (Headquarter), Dwarka, Delhi.
3. The Registrar General, High Court of Punjab and Haryana, Sector-1, Chandigarh, 160001.
4. The Director (Admn.), Chandigarh Judicial Academy, Sector-43-D, Chandigarh, 160022 (email Id- admn@cja.gov.in).



Ashok Sharma

(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Misc./Trng./RACC/Gaz./2026/ 3063 - 3064 Dated: 16/3/26 At 4.30 PM.

Copy forwarded alongwith its enclosures for information and necessary action to :-

1. Ms. T.Priyadarshini, Chief Judicial Magistrate, RACC, New Delhi.
2. P.S. to Ld. Principal District & Sessions Judge cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
3. The Branch In-charge, Administration, General, Bail & Filing, Pool Car, Care Taking, Protocol and Facilitation Centre, RACC, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

R. V. Singh
(Dig Virdy Singh)
Officer In-charge (Jud.cial)
for Principal District & Sessions Judge-cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Annexure 'A'

Names of the nominated officers		Contact Number and e-mail ID.
1.	Ms. Nivedita Anil Sharma, Principal District & Sessions Judge, South-East, Saket Courts, New Delhi	Ph. No.- 9910384730 e-mail ID- nivedita.sharma@aij.gov.in
2.	Mr. Ashwani Kr. Sarpal, Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi	Ph. No.- 9910384738 e-mail ID- aksarpal@aij.gov.in
3.	Mr. Dinesh Bhatt, Principal District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue Court Complex, New Delhi	Ph. No.- 9717497301 e-mail ID- dineshbhatt69@gmail.com
4.	Mr. Pitamber Dutt, Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi	Ph. No.- 9717497304 e-mail ID- pitamber1970@gmail.com
5.	Mr. Sanjay Garg-II, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi	Ph. No.- 9717497305 e-mail ID- sanjaygarg.star@gmail.com
6.	Dr. Vijay Kr. Dahiya, Principal Judge, Family Courts, West District, Tis Hazari Courts, Delhi	Ph. No.- 9717497309 e-mail ID- vijaydahiya@aij.gov.in
7.	Mr. Umed Singh, Principal Judge, Family Courts, North-West District, Rohini Courts, Delhi	Ph. No.- 9717497310 e-mail ID- umedsinghgrewal95@gmail.com
8.	Mr. Surinder S. Rathi, Principal Judge, Family Courts, East District, Karkardooma Courts, Delhi	Ph. No.- 9910384767 e-mail ID- SSRathi@gmail.com
9.	Mr. Manoj Kumar Nagpal, Principal Judge, Family Courts, South District, Saket Courts, New Delhi	Ph. No.- 9717592064 e-mail ID- mkn1967@gmail.com/mknagpal@aij.gov.in
10.	Mr. Bhupesh Kumar, Principal Judge, Family Courts, New Delhi District, Patiala House Courts, New Delhi.	Ph. No.- 9910384771 e-mail ID- bhupesh_mamon@rediffmail.com
11.	Ms. Prigya Gupta, CJM, East District, Karkardooma Courts, Delhi	Ph. No.- 9205781007 e-mail ID- prigyaverma@hotmail.com
12.	Ms. T. Priyadarshini, CJM, Rouse Avenue Courts Complex, New Delhi.	Ph. No.- 9971611400 e-mail ID- priya.law@gmail.com
13.	Mr. Mohit Sharma, CJM, Shahdara District, Karkardooma Courts, Delhi	Ph. No.- 9718906925/ 9205781002 e-mail ID- mohitsharma1990@gmail.com

14	Ms. Priyanka Rajpoot, CJM, North District, Rohini Courts. Delhi	Ph. No.- 9313979103/ 9205781008 e-mail ID- priyankarajpoot@gmail.com
15.	Ms. Richa Sharma, SCJ-cum-RC, West District, Tis Hazari Courts, Delhi	Ph. No.- 9811939293 e-mail ID-richa.holy@gmail.com
Computer Committee Members of Delhi District Courts		
16.	Mr. Sanjay Bansal, Chairman (IT & Digitization), Delhi District Courts, attached to the O/o Principal District & Sessions Judge(HQ), Tis Hazari Courts.	Ph. No.- 9910384799 e-mail ID- chairman-it@ddc.nic.in
17.	Mr. Sunil Kumar Sharma, District Judge, West District. Tis Hazari Courts, Delhi.	Ph. No.- 9650696196 e-mail ID- sunilsharma@aij.gov.in
18.	Mr. Abhilash Malhotra, PO (MACT), New Delhi District, Patiala House Courts, New Delhi.	Ph. No.- 9650696164 e-mail ID- abhilash.malhotra@aij.gov.in
19.	Ms. Vidhi Gupta Anand, ASJ(FTSC)(RC), East District, Karkardooma Courts, Delhi.	Ph. No.- 7042696861 e-mail ID- vidhi.gupta@aij.gov.in
20.	Ms. Harshita Mishra, CJM, Central District, Tis Hazari Courts, Delhi.	Ph. No.- 9205781001 e-mail ID- vatsayan.harshita03@aij.gov.in

**(NORTH ZONE-I): REGIONAL CONFERENCE ON ADVANCING RULE OF LAW THROUGH
TECHNOLOGY: CHALLENGES & OPPORTUNITIES [P-1490]**

28th & 29th March, 2026

Venue: Chandigarh

**National Judicial Academy in collaboration with the High Court of Punjab & Haryana and
the Chandigarh Judicial Academy**

PROGRAM SCHEDULE

DAY 1 28 th March, 2026 (Saturday)	
SESSION & TIMING	THEMES
9:30AM – 10:00AM	<u>Inaugural</u>
SESSION 1 10:00 AM -11:30 AM	Bridging the Digital Divide: Role of e-Services <u>Proposed Scope of Discussion</u> • Understanding the Digital Divide: e-Courts Project Insights on Access and Effectiveness • Promoting Inclusivity: e-Courts Project Strategies • Harnessing technology in facilitating diverse court practices
11:30 AM - 12:00 PM	Tea Break
SESSION 2 12:00 PM - 01:30 PM	Effective use of Technology in Alternate Dispute Resolution <u>Proposed Scope of Discussion</u> • ADR Mechanisms: Equitable and Accessible mode of dispute resolution • Leveraging settlement through Online Dispute Resolution (ODR) • Progressing towards automated dispute resolution with intelligent decision support systems, smart negotiation tools etc. • Collaboration and Capacity Building Mechanisms
01:30 PM – 02:30 PM	Lunch Break
SESSION 3 02:30 PM – 04:00 PM	Electronic and Digital Media: Role of Courts <u>Proposed Scope of Discussion</u> • Digital Privacy and Freedom of Expression • Sanctity of legal proceedings vis-à-vis potentially contemptuous content • Impact of Media Reporting on the Administration of Justice • Digital Media and Censorship
04:00 PM	Tea

Aniruddha Bose
Director
National Judicial Academy

Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)
Registered Office : Supreme Court of India,
Tilak Marg, New Delhi-110001 (India)
Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Dear Chief Justice,

Ref.: NJA/Dir/P-1490/2026
Dated: 24.02.2026

**Sub.: North Zone-I Regional Conference on "Advancing Rule of Law through
Technology: Challenges & Opportunities"
[28th & 29th March, 2026] [P-1490]**

The National Judicial Academy in collaboration with the High Court of Punjab & Haryana and the Chandigarh Judicial Academy is organizing the North Zone-I Regional Conference at Chandigarh on 28th & 29th March, 2026.

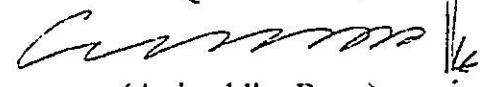
The theme of the Conference is "Advancing Rule of Law through Technology: Challenges & Opportunities". Around 156 judges/ judicial officers from six High Courts of the North Zone-I viz., High Court(s) of Delhi, Himachal Pradesh, Jammu & Kashmir and Ladakh, Punjab & Haryana, Uttar Pradesh and Uttarakhand, are expected to participate in the Conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.

The NJA cordially invites your High Court for participation in the conference and requests you to kindly nominate:

05 High Court Justices: the Chairperson of the High Court Computer Committee; 15 Judicial Officers (including Principal District Judges and Chief Judicial Magistrates); and 05 Computer Committee Members at District Level: working under the jurisdiction of the High Court of Delhi to participate in the conference.

With warm personal regards,

Yours sincerely,


(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi-110 003

Copy to: The Registrar General, High Court of Delhi, Delhi.


27.2.2026

R.G.

G-3 
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DAY 2
29th March, 2026 (Sunday)

SESSION 4 10:00 AM - 11:30 AM	Cybercrimes and Digital Forensics <u><i>Proposed Scope of Discussion</i></u> • Jurisdictional issues in Adjudication of Cybercrimes • Liability of Intermediaries • Admissibility and Appreciation of Electronic Evidence
11:30 AM - 12:00 PM	Tea Break
SESSION 5 12:00 PM - 01:30 PM	Improving Quality of Adjudication: Emerging and Future Technologies <u><i>Proposed Scope of Discussion</i></u> • Exploring use of Artificial Intelligence (AI) in Judicial Decision Making • Block Chain Technology for secure record management • Recent advances in technology and potential use case
1:30 PM – 1:40 PM	Feedback and Audit of the Course by Participants
Lunch & Departure	

Faculty Coordinators & Academic Assistance, NJA		
Dr. Amit Mehrotra, Professor	9425601209	amit.nja@gmail.com
Dr. Sumit Bhattacharya, Research Fellow	9407529933	sumit.nja@gmail.com

Protocol & Liaison Assistance, NJA		
Mr. Chetan Nehete (Event manager)	9425601233	nchetan@nja.gov.in
Mr. Vivek Jain (Asst. Protocol Officer)	9425601220	liaisonoffice@nja.gov.in
Mr. Ranjan Verma (Manager, Hospitality)	9425648964	ranjan.verma@nja.gov.in